

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION**

**LOK SABHA  
STARRED QUESTION NO.259  
TO BE ANSWERED ON 04.01.2018**

**Financial Assistance for Drinking Water Schemes**

**\*259. SHRI P. KARUNAKARAN:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has received representations from State Governments to provide financial assistance for the implementation of rural drinking water supply schemes;
- (b) if so, the details thereof;
- (c) whether the Union Government has reduced the Central share in drinking water schemes; and
- (d) if so, the details thereof and the reasons therefor?

**ANSWER**

**MINISTER FOR DRINKING WATER AND SANITATION  
(SUSHREE UMA BHARATI)**

(a) to (d) A Statement is laid on the table of the House.

(a) & (b) Yes Madam, this Ministry has received some representations from various States during this year (i.e. 2017) to provide financial assistance for the implementation of rural drinking water supply schemes. The details of the representations are at **Annexure**.

(c) & (d) The details of fund allocated to this Ministry under centrally sponsored National Rural Drinking Water Programme (NRDWP) for drinking water schemes in rural areas are as under:

<b>Fund allocated to this Ministry (Amount in Rs. crore)</b>		
<b>Financial Year</b>	<b>Budget Estimates (BE)</b>	<b>Revised Estimates (RE)</b>
2015-16	2611	4373
2016-17	5000	6000
2017-18	6050	-

This fund is meant for making the releases of central share to the states under NRDWP. It is evident from the above, that the central share has not reduced.

## Annexure referred to in reply of part (a &amp; b) of Lok Sabha Starred Q.No. 259 due for answer on 4.1.2018

State	Representations from, vide letter dated	Subject	Action taken
Manipur	Hon'ble CM Dated 17.05.2017	Requested for Rs. 783 crore to provide drinking water to all the rural habitations of Manipur.	As there is no such provision of financial assistance to states over and above the fund allocated to them under NRDWP which is to be as per pre-approved criteria, it has been advised that state govt. may approach to external financial institutions for such funding.
Manipur	Hon'ble CM Dated 29.05.2017	Detailed Project Report amounting to Rs. 2300 crore for providing Drinking water Supply to Manipur State.	As there is no such provision of financial assistance to states over and above the fund allocated to them under NRDWP which is to be as per pre-approved criteria, it has been advised that state govt. may approach to external financial institutions for such funding.
Kerala	Hon'ble CM Dated 17.06.2017	for one time assistance of Rs. 500 crore to complete priority works under NRDWP.	As there is no such provision of financial assistance to states over and above the fund allocated to them under NRDWP which is to be as per pre-approved criteria, it has been advised that state govt. may approach to external financial institutions for such funding.
Maharashtra	Shri Babanrao Lonikar, Hon'ble Minister (WSSD) Dated 24.01.2017	for the allocation of Rs. 800 crore under NRDWP and requested for the permission to undertake New Scheme	As there is no such provision of financial assistance to states over and above the fund allocated to them under NRDWP which is to be as per pre-approved criteria, it has been advised that state govt. may approach to external financial institutions for such funding. Due to substantial committed liability of large number of ongoing schemes, states have been advised not to take up new schemes and directed to focus on completing the schemes which are at advanced stage of completion.
Tripura	Shri M. Nagaraju, Principal Secretary, Finance Department Dated 27.11.2017	Project proposal worth Rs. 1519.15 crore for providing safe and potable drinking water for rural areas	After examination of the project proposal, State Govt. has been requested to resubmit the proposal as per the comments / observation of this Ministry. Reply is still awaited from State Government.
Uttar Pradesh	Hon'ble CM Dated 20.12.2017	To defer the period of implementation of new system implemented under the NRDWP from 10.11.17 to 2018-19.	This issue has been recently approved by the Cabinet in Nov. 2017. As such, the request can be considered by the Cabinet only.